

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:858
ANSWERED ON:24.02.2003
WELFARE AND UPLIFTMENT OF SMALL FISHERMEN
ANANTA NAYAK

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are aware about the problems being faced by small fishermen in the country particularly in the coastal Orissa;
- (b) if so, the details thereof; and
- (c) the steps taken for welfare and upliftment of the small fishermen?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a): Yes, Sir.

(b): Traditional fishermen are facing problems due to intrusion of trawler from the neighbouring States into technical waters of Orissa and Fishing in restricted area exclusively meant for Traditional Fishermen. Their Boats and nets are being damaged by the above trawlers. In particular Nolia Community are facing problems on rehabilitation and resettlement in the coastal belt of Orissa.

(c): To overcome the problem due to intrusion of trawler from the neighbouring States Orissa Marine Fishing Regulation Act is being strictly implemented by the Government for control of illegal fishing activities in the coastal waters to safeguard the interest of small fishermen. Further for upliftment of the small fishermen Government of Orissa is providing the following assistance:-

(I) Inboard and Outboard Engines are being supplied to Mechanise the Traditional Crafts in the Subsidies rate.

(II) For social upliftment of the poor fishermen low cost houses are being provided to the fishermen alongwith the facilities of drinking water and community hall. The Active poor fishermen are covered under Accidental Insurance Scheme for which premium is being paid by the Government and families of the fishermen are being benefited. Further during the lean period of fishing, poor fishermen are being provided financial assistance by Government for four lean months under Saving-cum-Relief Scheme.